

### शिक्षा अधिकारियों के लिये स्टाफ कालेज

\*221. श्री राम सहाय : क्या शिक्षा तथा युवा-सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या शिक्षा क्षेत्र के प्रशासन अधिकारियों के लिये एक नेशनल स्टाफ कालेज खोलने की कोई योजना सरकार के विचाराधीन है ; और

(ख) यदि है तो इसके कब तक खुलने की संभावना है ?

#### t[ STAFF COLLEGE FOR EDUCATION OFFICERS

\*221. SHRI R. M. SAHAI: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether any scheme of starting a National Staff College for the administrative officers in the educational field is under consideration of Government; and

(b) if so, by when the college is likely to be established ?]

शिक्षा तथा युवा-सेवा मंत्री (प्रोफेसर बी० के० आर० बी० राव) : (क) जी हाँ ।

(ख) सम्भवतः कालेज 1972-73 में स्थापित हो जाएगा ।

f[THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO : 1) Yes, Madam.

(b) The College is likely to be established in 1972-73.]

#### ACTIVITIES OF COMMUNIST PARTIES OF INDIA IN BORDER DISTRICTS

♦222. SHRI AJID ALI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Communist Parties have intensified their activities in the border districts particularly on the Sino-Indian border and are propagating that (i) the people in the border areas are slaves of the Government of India (ii) the Chinese are bent upon to liberate them and (iii) therefore all cooperation should be accorded to the Chinese by the people in border areas also; and

\*[ ] English translation.

(b) the number of dailies and weeklies which started publication in recent years in these areas, together with the language in which they are published?

THE MINISTER OF HOME AFFAIRS (SHRI Y.B. CHAVAN): (a) According to information received from N. E. F. A. administration no such activities have come to notice. Information is awaited from the other States concerned.

(b) Information is being collected from State Governments concerned.

#### CHARGES AGAINST FORMER I. G. OF POLICE, GUJARAT

♦223. SHRI A. D. MANI: Will the Minister of HOME AFFAIRS be pleased to state whether Government have taken any final decision on the charges against Mr. Nagarvala, former Inspector-General of Police, Gujarat?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): No, Madam. The matter is still under consideration.

#### RETIREMENT AGE OF CENTRAL GOVERNMENT EMPLOYEES

♦224. SHRI Z. A. AHMAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have decided to retire the Class I, Class II and Class III employees of the age of 50 years;

(b) whether it is a fact that the representatives of Central Government employees were not consulted by Government before taking a final decision in the matter;

(c) if so, what are the reasons for not consulting them;

(d) whether there is strong resentment among the employees against this decision; and

(e) if so, whether Government propose to reconsider its decision?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (e) A statement is laid on the Table of the House.

#### STATEMENT

The age of retirement of Class I, II and III Central Government employees was raised from 55 to 58 on the 30th November